

DIVISION BENCH
COURT - II

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/143(KB)2022

IN

C.A.(CAA)/82(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH NOVEMBER, 2022, 02:00 P.M

IN THE MATTER OF	NAVYUG SUPPLIERS PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Counsel/Authorised Representative appeared physically/through video conference:

For petitioners : Mr. Shashi Agarwal, PCA

ORDER

1. Ld. Authorised Representative appearing for the petitioners seeks an adjournment.
Prayer is allowed.
2. Matter stands adjourned to **03/01/2023**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**